

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SOMERSET ESTATE PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR AT
MAHARASHTRA

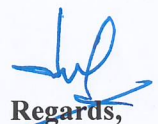
(Under sub-regulation (1) of Regulation 36(A) the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Somerset Estate Private Limited CIN - U70102MH2008PTC181222
2.	Address of the registered office	Bhupati Chambers, 5th Floor 13, Mathew Road, Mumbai City, Mumbai, Maharashtra,
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Flat No. 4A & 4B, 4th Floor, Somerset Place CHS Ltd., 61/D, Vivek Ashish Lane, Next to Sophia College, Bhulabhai Desai Marg, Mumbai-400 026.
5.	Installed capacity of main products/ services	Corporate debtor owns two combined residential flats at the above said location.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available	Will be shared vide electronic means on requisition from the interested persons.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Expression of Interest process document which can be sought by email to cirp.somerset@aegisipe.com / harishkant2007@gmail.com
10.	Last date for receipt of expression of interest	14 June 2024
11.	Date of issue of provisional list of prospective resolution applicants	24 June 2024
12.	Last date for submission of objections to provisional list	29 June 2024
13.	Date of issue of final list of prospective resolution applicants	09 July 2024
14.	Date of issue of information memorandum, evaluation matrix and request	14 July 2024
15.	Last date for submission of resolution plans	13 August 2024
16.	Process email id to submit EOI	cirp.somerset@aegisipe.com

Date: 30.05.2024

Place: Mumbai




Regards,

Harish Kant Kaushik

**Resolution Professional of Somerset Estate Private Limited
(Company under CIRP vide NCLT order dated 07th March 2024)**

Registration No. IBBI/IPA-001/IP-P01469/2018-19/12340

Authorization for Assignment valid till 29th November 2024

**Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road
A, Behind Courtyard Marriot, Chakala, Andheri East,
Mumbai - 400093**

Email id: cirp.somerset@aegisipe.com , harishkant2007@gmail.com